

High Court of Jammu and Kashmir

(Office of the Registrar General, at Jammu)

ORDER

No:- 1410

Dated:- 25-1-2018

In terms of Rule 15(1) of SRO 53 dated 01.03.2007, sanction is hereby accorded to the grant of one month's leave salary, in favour of the following Judicial Officers:-

Sr.No	Name of the officer S/Shri
1.	Mohammad Ali Khan, Member, J&K Special Tribunal, Jammu
2.	Kossar Ahmad Qureshi, Member J&K Special Tribunal, Srinagar
3.	Shri R.N.Wattal, Member Secretary, J&K, State Legal Service Authority
4.	Kusum Lata Pandita, Sub Judge, Jammu
5.	O.P.Thakur, Judge, Small Causes Court, Srinagar
6.	Ms. Spalzes Angmo, CJM, Kargil
7.	Sushil Singh, Sub Judge, Pattan
8.	Junaid Imtiyaz Mir, Munsiff, Udhampur

(Sanjay Dha) 25/1/18
Registrar General

No:- 55801-6/95 Dated:- 25-1-2018

Copy to the:-

1. Shri/Ms. _____
2. Central Project Coordinator E-Courts High Court of J&K for uploading the same on the official website of the High Court.
3. Chief Accounts Officer, High Court of J&K, Srinagar.

Registrar General 25/1/18